INCOME TAX APPELLATE TRIBUNAL, KOLKATA BENCH, KOLKATA
BEFORE SHRI DUVURRU R. L. REDDY, VICE-PRESIDNET AND
RAJESH KUMAR, ACCOUNTANT MEMBER AND

For pronouncement on 04.08.2026

Sr. No.	ITA No.	Name of Appellant & Respondent	A.Y.(s)	DOH	DOP	BENCH	Author
1.	49/Kol/2022	ITO vs. Fairdeal Dealcom Pvt. Ltd.	2012-13	11.06.2026	04.08.2026	'A'	AM
2.	3167/Kol/2025	Biswa Bijoy Ghosh vs. DCIT	2018-19	09.06.2026	04.08.2026	'A'	AM
3.	895 & 896/Kol/2026	Rooprekha Vyapaar Pvt. vs. DCIT	2008-09 & 2015-16	08.06.2026	04.08.2026	'A'	AM

Date: 04/08/2026

(Sr. Private Secretary)